

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.12.2019 (FRIDAY)
COURT III
10:50 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma

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